POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF SOFTPRO SYSTEMS LIMITED

Registered Office: "Softpro Heights", Plot No,12, Software Units Layout, Cyberabad, Hyderabad-500081

The details subsequent to the completion of the Offer made via Public Announcement(PA) released on November 6, 2007 and Corrigendum to the Public Announcement (Corrigendum) released on February 22, 2008 under Regulations 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, to the shareholders of Softpro Systems Limited ("SSL"/"Target Company") by Sahasra Investments Private Limited (Acquirer) along with Mr. G. Bala Reddy and Mrs. G.Velangini Mary as Persons Acting in Concert (PACs), to acquire upto 12,00,000 equity shares of Rs. 10/- each representing 20% of the voting equity share capital of SSL, are as under:

Offer Details

1.	Target Company	Softpro Systems Limited
2.	Acquirers and the Persons Acting in Concert	Sahasra Investments Pvt. Ltd. (Acquirer) & Mr. G.Bala Reddy and Mrs. G.Velangini Mary (PACs). Address: Plot No.838, Vivekananda Nagar Colony, Kukatpally, Hyderabad – 500072.
3.	Manager to the Offer	Ind Global Corporate Finance Pvt. Ltd. (A subsidiary of Ernst & Young Pvt. Ltd.)
4.	Registrar to the Offer	Karvy Computershare Pvt. Ltd, Plot No.17-24, Vithalrao Nagar, Madhapur, Hyderabad – 500081
5.	Offer Details: Date of Opening of the Offer Date of Closing of the Offer	 February 29, 2008 – Friday March 19, 2008 – Wednesday

6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actuals
I	Offer Price - For fully paid-up shares - For partly paid-up shares	 Rs. 150/- Rs.110/-	 Rs.150/- Rs.110/-
II	Share holdings of Acquirer and PACs before signing Share Purchase Agreement (No. & %)	2,90,000 (4.83%)	2,90,000 (4.83%)
III	Shares acquired by way of Share Purchase Agreement (No. & %)	24,97,870 (41.63%)	24,97,870 (41.63%)
IV	Shares acquired in the Open Offer (No. & %)	12,00,000 (20.00%)	2,250 (0.0375%) [1450 fully paid up shares & 800 partly paid-up shares]
V	Size of the Open Offer (No. of shares multiplied by Offer Price)	Rs. 18,00,00,000/-	Rs. 3,05,500/- [1450 shares @ Rs.150/- & 800 shares @ Rs. 110/-]
VI	Shares acquired after the PA but before 7 working days prior to closure date, if any (No. & %)	Nil	Nil
VII	Post Offer shareholding of the Acquirer (No. & %) **(II+III+IV+VI)**	39,87,870 (66.46%)	27,90,120 (46.50%)
VIII	Pre & Post Offer share holding of public (No. & %)*	**Pre Offer:** 32,12,130 (53.54%) **Post Offer:** 20,12,130 (33.54%)	**Pre Offer:** 32,12,130 (53.54%) **Post Offer:** 32,09,880 (53.50%)

* Includes 4,04,304 (6.74%) equity shares held by the promoter group of the Target Company. Pursuant to change in management control, the shares held by the promoter group of the Target Company will form part of public shareholding.

7. Escrow Account has been released to the Acquirer on March 27, 2008.
8. No interest was required to be paid to the shareholders of the Target Company.
9. There are no pending complaints regarding the Offer as on date.
10. This Post Offer Announcement would be available on SEBI website www.sebi.gov.in

The Directors of the Acquirer and PACs accept full responsibility for this Post Offer Announcement and also for fulfilling their obligations as laid down in the SEBI (SAST) Regulations.

Please read this Post Offer Announcement in conjunction with the PA and the Corrigendum.

Issued on behalf of the Acquirer and PACs by :

MANAGER TO THE OFFER

Ind Global Corporate Finance Pvt. Ltd.

(A subsidiary of Ernst & Young Pvt. Ltd.)

15th Floor, Jolly Maker Chambers II, 225, Nariman Point, Mumbai – 400 021

Tel: + 91 -22 – 6749 8000 / Fax: + 91 – 22 – 6749 8200

Contact Person: Mr. Gigy Mathew / Email: gigy.mathew@in.ey.com

Date: March 27, 2008

Size: 12 x 22 sq. cm